

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/10517 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 24th October, 2024.

Sub:- **Casual Leave.**

Ref:- Letter No.DJB.I-11/2024/6294, dtd. 23.10.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **half day casual leave on 25.10.2024 (after 1:00 PM), along with station leave permission from the afternoon of 25.10.2024 till the morning of 28.10.2024**, has been granted. The Addl.CJM, Bongaigaon, in his absence, the SDJM(S), Bongaigaon, and in her absence, the Civil Judge (Jr. Div.)-cum-JMFC, Bongaigaon will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2005/10518 /A, dated , 24-10-2024

Copy to-

1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)

Sd/-